## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 131(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY

M/s. Delhi Towers and Estates Pvt. Ltd.

Vs.

M/s. Blue Bells Infrastructure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION

REPRESENTATION

**SIGNATURE** 

2. Hasshil Agavoral

ORDER

The order dated 02.09.2016 has not been complied with as no affidavit has been filed. Ld. Counsel seeks a week's time to do the needful. Let the affidavit be filed with a week.

List on 07.11.2016.

[CHIEF JUSTICE M.M. KUMAR]

PRESIDENT

[S.K. MOHAPATRA] MEMBER[T]

20.10.2016 [ravi]